

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.03.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood-liquidator

### For Hearing

2.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N. Batra Anjali-R2 to R7
3.	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.  <b>With</b>	Yogesh K. Jagia	Bharat K.
4.	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.
5.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors.  <b>With</b>	G.Ramakrishna Prasad	K. Sharat Kumar-R2 to R10 Goutham Shivshankar-R1 to R9 Anandh K.-R23 to R26
6.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors.  <b>With</b>	Mohd. Wasay Khan	G. Ramkrishna Prasad-R1 Y Rajagopala Rao-R2 to R10 GouthamShivshankar -R1 to R9 Anandh K -R19 to 22

<b>7.</b>	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.  <b>With</b>	John Mathew	G. Ramkrishna Prasad-R1 Wasay Khan GouthamShivshankar -R2-10
<b>8.</b>	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar -R2 to R10 G. Ramkrishna Prasad-R1

**Note: The Court will rise at 12:30 PM.**

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**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**